

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 150 OF 2017 &
IA NO. 651 OF 2017 & IA NO. 632 OF 2018

Dated: 5th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Shri Rama Shankar Awasthi & Anr.

.... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Ms. Divya Chaturvedi
Mr. Saransh Shah for R-2

Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-3

Mr. Altaf Mansoor for R-4

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **04.10.2018.**

(S. D. Dubey)
Technical Member
mk/tpd

(Justice Manjula Chellur)
Chairperson